

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 276 OF 2015 &  
IA NO. 1440 OF 2018**

**Dated: 10<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**West Bengal State Electricity Distribution Company Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Aniket Prasoon  
Mr. Abhishek Kumar  
Ms. Shrishti Rai

Counsel for the Respondent(s)

: Mr. Naveen Hegde h/f  
Mr. Nikhil Nayyar for R.1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R.2

Ms. Suparna Srivastava for R.3

Mr. M.Y. Deshmukh  
Mr. Manjeet Kripal for R.8

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R.11

Mr. Aditya Singh h/f  
Mr. G. Umopathy for R-12 & R-13

Mr. S. Vallinayagam  
Ms. Amali for R.13

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**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **11.12.2018**.

**(S. D. Dubey)**  
**Technical Member**

*mk/kt*

**(Justice Manjula Chellur)**  
**Chairperson**